

Time period for giving Aadhar number to applicants

†395. SHRI BALAVANT *ALIAS* BAL APTE: Will the Prime Minister be pleased to state:

(a) the time period stipulated to send Aadhaar Number to the applicants after the nomination;

(b) whether Aadhaar Number has not been sent by the Unique Identification Authority of India to several applicants who have made their nominations several months before;

(c) if so, the details thereof and the reasons therefor; and

(d) the steps being taken to ensure the allotment of Aadhaar Number to every citizen of India at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) As per the process, 60 to 90 days time has been prescribed for delivering Aadhaar number to the resident after receipt of residents' data packets in Central Identity Data Repository (CIDR).

(b) and (c) The residents' data packets received in CIDR undergoes a number of validation/quality checks to ensure that the data received is correct and authentic; such as:

- (1) Structural Validation for data integrity:
 - (i) Authenticity of Registrar(s) and EA code,
 - (ii) Village, Town, City Pin-code mapping,
 - (iii) Certification of operators and supervisors.
 - (iv) Registrar and Enrolment Agency (EA) mapping.
- (2) Demographic De-duplication
- (3) Demographic data quality check
 - (i) Photo-gender match
 - (ii) Age validation
 - (iii) Spelling/address validation
 - (iv) Transliteration check
 - (v) Photo quality
- (4) Biometric de-duplication.

Any resident data packet, which fails any of the validation checks, is either rejected or goes into a 'hold' status till the authenticity of the data packet is confirmed from the Registrar/enrolment agency. This can lead to delays in generation of Aadhaar numbers. Sometimes, the delay in generation of Aadhaar is on account of delay in upload of resident data by the enrolment agency.

†Original notice of the question was received in Hindi.

(d) The mandate of Unique Identification Authority of India (UIDAI) is to issue unique identification numbers to residents of the country. The UID numbers are meant to prove only identity and not citizenship.

To speed up generation of Aadhaar numbers, UIDAI has scaled up the capacity of Biometric Automated Identity Systems (ABIS) for the biometric de-duplication to 1 million aadhaars per day. To minimize validation failures at the processing stage, the enrolment client features have been enriched and a number of validation checks have been built into the front end enrolment client. These include (i) local authentication of operators/supervisors (ii) age and relationship authentication (iii) End of Day (EOD) review of demographic data by supervisor (iv) periodic sync of the enrolment machines with CIDR has been made mandatory (v) periodic report and analytics of the data uploaded are shared with the Registrars and Enrolment Agencies. To ensure regular upload of enrolment packets by the enrolment Agencies, appropriate changes will be made at the enrolment client end as well as the server end.

Aadhar and NPR

396: SHRI PRAKASH JAVADEKAR: Will the PRIME MINISTER be pleased to state:

(a) the number of Aadhaar numbers that have been given under the UID project till now;

(b) the details, year wise;

(c) the number of requests that are pending;

(d) by what time Government expect to give Aadhaar Number to all the applicants; and

(e) in what manner Government would avoid duplication between Aadhaar and NPR (National population Register)?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The total number of Aadhaars generated as on 01.03.2012 is 13,68,82,913.

(b) The year wise details are as under:

2010	–	7,71,158
2011	–	10,21,09,536
2012	–	3,40,02,219
TOTAL		<u>13,68,82,913</u>

(c) and (d) Enrolment data packets of 19.19 crore residents had been received by the Central Identities Data Repository. The processing of the balance 5.50 crore resident data packets is underway and is expected to be completed by May 2012.